

Central Administrative Tribunal, Principal Bench

Contempt Petition No.66/2000 in
Original Application No.2801 of 1997

New Delhi, this the 22nd day of February, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

Govt. of India Photo Litho
Press Karmachari Sangh,
through its
Secretary,
Shri L.N.Chakravarti,
s/o Shri A.M.Chakravarti,
Faridabad

- Petitioner

(By Advocate - Shri R.K.Shukla)

Versus

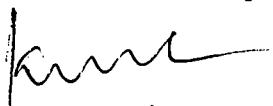
Shri Ashok Pahawa
Secretary,
Ministry of Urban Affairs & Employment
Nirman Bhawan,
New Delhi.

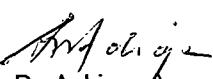
- Respondent

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

1. Heard.
2. Shri Shukla asserts that despite the Tribunal's order dated 3.12.97, respondents are making promotions vide order dated 21.5.99 (Annexure CP-2).
3. By our order dated 3.12.97, we have made it clear that whatever promotions are made, will be subject to the outcome of this OA.
4. In the light of above, a C.P. will not lie but in the event applicant succeeds in the OA, his rights will be protected in terms of our order dated 3.12.97.
5. C.P. rejected. Notices discharged.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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